

No.GOB(I) 1/2023

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 21ST APRIL, 2023.

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of **DISTRICT JUDGE** are ordered for administrative reasons and in the interest of public service to take effect from **22ND MAY, 2023**:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Smt. Saraswati Vishnu Kosandar	I Addl. District and Sessions Judge, MYSURU.	Proposed for appointment as District Judge, OOD, Registrar (Vigilance), High Court of Karnataka, BENGALURU. <i>(Vacant Post)</i>
2	Sri. Kasanappa Naik	Addl. District and Sessions Judge-FTSC-I, HASSAN.	Proposed for appointment as District Judge, OOD, Secretary to Hon'ble the Chief Justice, High Court of Karnataka, BENGALURU. <i>(Vacant Post)</i>
3	Sri. Marulasiddaradhy H.J.	I Addl. District and Sessions Judge, KALABURAGI.	Proposed for appointment as District Judge, OOD, Addl. Registrar General, High Court Bench at KALABURAGI. <i>(Vice Sri. K.S.Vijaya – transferred vide this office notification No.GOB(I) 4(1)/2023 dated 21.04.2023)</i>

1	2	3	4
4	Sri. K.Narayana Prasad	II Addl. District and Sessions Judge, HASSAN.	Proposed for appointment as District Judge, OOD, Registrar (Recruitment), High Court of Karnataka, BENGALURU. <i>(Vice Sri. Manjunath Nayak – transferred vide this office notification No.GOB(I) 1/2023 dated 21.04.2023)</i>
5	Smt. E.Chandrakala	XLVII Addl. City Civil and Sessions Judge, BENGALURU CITY.	Proposed for appointment as District Judge, OOD, Registrar (Infrastructure and Maintenance), High Court of Karnataka, BENGALURU. <i>(Vice Smt. Sayeedunnisa – transferred vide this office notification No.GOB(I) 4(1)/2023 dated 21.04.2023)</i>
6	Sri. Basavaraj Chengti	X Addl. District and Sessions Judge, Bengaluru Rural District, BENGALURU.	Proposed for appointment as District Judge, OOD, Registrar (Statistics and Review), High Court of Karnataka, BENGALURU. <i>(Vacant Post)</i>

BY ORDER OF HON'BLE
THE CHIEF JUSTICE

Sd/-
(K.S.BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State.
- 2 The Officers mentioned at Sl.No.1, 2, 3, 5 and 6 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the **forenoon of 22nd May, 2023.**
- 3 The Officer mentioned at Sl.No.4 of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post on the **afternoon of 22nd May, 2023.**
- 4 The Courts concerned.
- 5 The Accountant General in Karnataka, Bengaluru.
- 6 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 7 All the Private Secretaries to the Hon'ble Judges.
- 8 The Registrar General/ Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Administration)/ Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
- 9 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 10 The Central Project Co-ordinator of this office with a request to web-host the notification on the official website of the High Court.
- 11 The Director, Karnataka Judicial Academy, Bengaluru.
- 12 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 13 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 14 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.

- 15 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 16 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 17 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 18 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 19 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 20 The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 21 The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 22 Spare copies.

* * *